

NATIONAL GREEN TRIBUNAL, CENTRAL BENCH
SUCHANA BHAWAN, IIIrdFLOOR, ARERA HILLS
CAUSE LIST OF COURT NO. 1

Date:05th July, 2017
Time : 10.30 A.M.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER
HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Original Application No. 74/2017(CZ)	Urban Park Residency Maintenance Cooperative Society Ltd. Vs State of Madhya Pradesh & 8 Ors.	Mr. Deepesh Joshi, Adv.	
FOR HEARING				
2.	Original Application No. 44/2017(CZ)	Shivshankar Mishra Vs State of Madhya Pradesh & 8 Ors.	Mr. Joseph Thomas, Adv.	
3.	Original Application No. 39/2017(CZ) (M.A.No.178/17)	Savita Rath & Anr. Vs Union of India & 5 Ors.	Mr. Saurabh Sharma, Adv.	
4.	Original Application No. 40/2015(CZ)	Y.N. Pandey Vs. The Collector, Jagdalpur & 4 Ors.	Mr. R.G. Mahajan, Adv. Mr. Deepesh Joshi, Adv. Ms. Anjum Feroz, Adv. Mr. Rohit Sharma, Adv. Ms. Parul Bhadoria, Adv.	
5.	Original Application No. 122/2016(CZ) (M.A.No.158/17)	Amar Singh Rathour &Anr. Vs. M/s MB Power (M.P.) Ltd & 5 Ors.	Mr. Mayank Shrivastava, Adv. Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoria Adv. Mr. Rishi Raj Saxena, Adv.	
6.	Original Application No. 57/2017(CZ)	Piyush Mishra Vs The Commissioner, Nagar Palika Nigam, Bhilai & 3 Ors.	Ms. Aarushi Gaur Chauhan, Adv.	
7.	Original Application No. 06/2017(CZ)	Manoj Kushwah Vs State of M.P. & 3 Ors.	Mr. R.G. Mahajan, Adv. Mr. Ashutosh Mahajan, Adv. Mr. Shubhoda Jambhorkar, Adv. Mr. Deepesh Joshi, Adv.	
8.	Original Application No. 43/2017(CZ)	Yashkar Chaudhary Vs Delawadi Tiger Resort & 7 Ors.	Ms. Arushi GaurChauhan,Adv. Mr. DharamveerSharma,Adv. Mr. S.R.Waghmare, Adv.	
9.	Original Application No. 104/2016(CZ)	Sudeshwar Rao Waghmare Vs. Commissioner, Office of BMC	Mr. Sudeshwar Rao Waghmare, Adv. Mr. Sachin K. Verma, Adv. Mr. Vijay Choudhary, Adv. Mr. Dharamvir Sharma, Adv.	

FOR COMPLIANCE				
10.	Original Application No. 123/2016(CZ) (M.A.No.36/17)	Eco Green Park Society Vs. M/s Om Construction and Builders & 4 Ors.	Mr. Dharamveer Sharma, Adv. Mr. Gunjan Chowksey, Adv. Mr. Sachin K. Verma, Adv.	
11.	Original Application 101/2016 (CZ)	Rajesh Rangari Vs. Union of India & 5 Ors.	Mr. Saurabh Sharma, Adv. Mr. Om Shankar Shrivastava, Adv. Mr. Amrito Das, Adv. Mr. Rohit Sharma, Adv. Ms. Parul Bhadoria, Adv. Mr. Sidharth Chouhan, Adv.	
12.	Original Application No. 118/2015(CZ) (M.A.No.245/17)	Sunil Patel Vs. M/s Bhopal Incinerators Ltd. & Ors.	Mr. Dharamveer Sharma, Adv. Mr. Anhad Tiwari, Adv. Mr. Om Shankar Shrivastava, Adv. Ms. Parul Bhadoria, Adv. for Mr. Purushendra Kaurav, Adv. Mr. Sachin K. Verma, Adv.	
13.	Appeal No. 06/2017(CZ) (M.A.No.327/17)	Vikas Enterprises Vs RSPCB & Anr.	Mr. Om Shankar Shrivastava, Adv. Mr. Anurag Tripathi, Adv. Mr. Sandeep Singh, Adv.	

Date: 05th July, 2017

Time : 2.30 P.M.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR COMPLIANCE				
14.	M.A.No.291/17 in Original Application No. 84/2015(CZ) (M.A.No.292/17) to (M.A.No.305/17)	Sushil Sharma Vs. Chief Secretary, Govt. of M.P. & Ors.	Mr. Siddharth Singh, Adv. Mr. Sachin K. Verma, Adv. Mr. Vijay Choudhary, Adv. Ms. Parul Bhadoria, Adv. Mr. Om Shankar Shrivastava, Adv.	

For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in